

DR. G. S. DHILLON (Ferozpur): Sir, I wanted to draw your attention to the news item about the beating of two MPs -- one from Lok Sabha Mr. Vijayaraghavan and the other from Rajya Sabha -- Mr. Baby.

It has appeared in today's *Tribune* at Page 9. The contents of the news are perfectly all right. But the caption is very misleading. I don't say, it is deliberate; may be due to inadvertence but quite misleading. This reads as:

Enquiry assured into MP's 'misbehaviour'

This is the caption. Whereas the contents are perfectly all right, the word 'misbehaviour' is given within quotations. It is very intriguing. *Tribune* is not such a paper to report the news in such a manner. But, I think, I should draw your attention to it. It may be misleading because instead of misbehaviour of the Police, it is shown as misbehaviour of the MP.

MR. DEPUTY SPEAKER: Yesterday, the Home Minister also observed that he would look into it. Also, our Members of Parliament would not misbehave. Whatever the paper has given, it may be a wrong thing.

PROF. P. J. KURIEN (Idukki): It is a question of misreporting of the proceedings in the House. You have to take it in that light.

PROF. SAIFUDDIN SOZ (Baramulla): It should go to the Privileges Committee.

MR. DEPUTY SPEAKER: I will see.

PROF. SAIFUDDIN SOZ: I want to know why it has been raised by a senior Member like Dr. Dhillon... (*Interruptions*)

MR. DEPUTY SPEAKER: Now, submissions of Members.

(*Interruptions*)

MR. DEPUTY SPEAKER: We have gone to the next item.

12.27 hrs.

BUSINESS OF THE HOUSE - *Contd.*

[*Translation*]

SHRI K. N. PRADHAN (Bhopal): Mr. Deputy Speaker, Sir, despite all these family planning programmes, the population of the country goes on increasing constantly and as a result of that all our development programmes become meaningless. We have not been able to control the population growth. I, therefore, request that a discussion should be held on this important subject.

In India, more than 3.5 lakh persons are carrying medical practice without obtaining any valid diploma or degree on the subject. While on the one hand some quacks are playing with the lives of the people, on the other a large number of experienced doctors are clamouring for due recognition. This has been the position for the last 40 years. This may please be immediately taken into consideration.

SHRI MADAN PANDEY (Gorakhpur): Mr. Deputy Speaker, Sir, next to agriculture, it is the handloom sector which provides maximum employment. During the good olden days, this industry of India achieved world wide acclamation due to its superb/craftsmanship. But during the last few years this industry has been witnessing downfall due to rise in the use of clothes made of artificial yarn, fall in the demand of clothes manufactured by this industry in the absence of new techniques, defect in the implementation of the textile policy and lack of proper development in the craftsmanship of the weavers.

I, therefore, request that in order to make an improvement in the above situation and to provide more employment avenues to the people engaged in this profession and with a view to moulding the industry in accordance with the need of the hour-

1. the existing textile policy may be amended with reference to handloom industry;

2. Printing and processing plants be set up with a view to popularising the handloom clothes and steps be taken to provide yarn at fair and fixed prices at major handloom centres of the country;
3. Training centres for weavers be opened and training be imparted to weavers by skilled instructors;
4. Market potentialities of handloom products be ascertained inside as well as outside the country.

[English]

SHRI AZIZ QURESHI (Satna): I suggest that the following items may be included in the Agenda of next week:-

1. November 25 is th birthday of Sadhu Vasvani, a great saint, religious divine and philanthropist. All through his life, he preached and dedicated his life against violence of every kind, including the "food from violence". The Government of India may kindly initiate action and declare 25th November as "Meatless Day", which would be a real tribute to this great saint.
2. Satna in Madhya Pradesh has not been sanctioned an electronic telephone exchange, while other unimportant places have been given the same. This has resulted in great hardships for the people particularly the business community. The working of local telephone exchange also needs drastic improvement.

The Government may immediately sanction an electronic exchange for Satna and improve the working of local telephone exchange.

[Translation]

SHRI RAJ KUMAR RAI (Ghosi): Mr. Deputy Speaker, Sir, the following matter may please be included in the next week's list of business.

Unemployment has assumed the most serious dimension in the country and no effective steps are being taken by the Government to deal with this situation. The educated unemployed as well as the uneducated unemployed are prepared to do any type of work, but no work is available for them in the country.

I demand from the Government that it should formulate schemes which provide employment to the educated unemployed persons in the industry, agriculture, business and Government offices etc. If it is not done, they may be given unemployment allowance and other facilities.

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon): The following item may be included in the next week's agenda:

Farmers have always been victims of natural calamities. Monsoon has been good in current year but due to excessive rains and floods, crops have been totally damaged. It is, therefore, necessary that recovery of loans is rescheduled with equal instalments spread over a period of ten years of all loans and interest exceeding the principal amount should not be charged, so that farmers can repay the loan in easy instalments. These farmers must be treated to sick industry, may be given to farmers affected by natural calamities. So, rescheduling of loans is the only way out to boost the morale of the farmers for increasing the production of foodgrains.

DR. G. S. RAJHANS (Jhanjharpur): I request that the following may be included in the next week's agenda:

There is no ordnance factory in Bihar. Despite several promises, Government has not set up such factory. It is requested that one such factory be set up either in the Mithila Region or Bhagalpur region of Bihar.

Mithila paintings were depicted in the compartments or Jayanti Janta Express running between New Delhi and Samastipur. The train has been renamed as Vaishali Ex-

press and all the paintings have been removed. It is requested that the paintings be restored immediately and the train renamed as Vaidehi-Vaishali Express.

SHRI SHARAD DIGHE (Bombay North Central): I request that the following may be included in the next week's agenda:

Maharashtra-Karnataka border issue is still awaiting solution. Re-organisation of the States under the States Re-organisation Act left considerable Marathi-speaking areas in Karnataka. The Mahajan Commission set up to draw boundaries could not achieve the objective of linguistic homogeneity. The Commission should have accepted village as a unit, geographical contiguity, relative majority of one language over the other and wishes of the people.

Several attempts to bring the two Chief Ministers of Maharashtra and Karnataka on the Table to settle the matter have failed.

I, therefore, suggest that this issue may be discussed.

[Translation]

SHRI RAM BHAGAT PASWAN (Rosera): Mr. Deputy Speaker, Sir, the following matter may please be included in the next week's list of business.

Work on the Sakari-Hasanpur new railway line, Darbhanga-Samastipur broad gauge line and Bagaha-Chitone rail bridge already started after the completion of survey work on them. These works were placed at 1st and 7th position in the priority list for starting work on priority basis in the Railway Budget for 1986-87. But it is astonishing that in spite of placing them at 1st and 7th position in the priority list, the work so started was stopped. Traffic has come to a grinding halt due to disruption of connecting facilities of trains running on narrow gauge with the broad gauge which is putting on adverse effect on business, agriculture and industry.

I, therefore, request the Central Government to make immediate arrangements

to construct Sakari-Hasanpur railway line and Darbhanga-Samastipur broad gauge line and undertake repairs of the roads damaged by the recent floods.

SHRI SHANTI DHARIWAL (Kota): Mr. Deputy Speaker, Sir, the following matter may please be included in the next week's list of business.

The Central Government are considering to give voting rights to youths of 18 year old. I am of the view that reorganisation of the States should also be taken up and a discussion should be held on it. It is because a demand for reorganisation of the States has been coming up for some obvious reasons. Demands of re-organisation of districts in the States is also being made as in the case of Rajasthan where a demand is being made to create Boran district. Under the above circumstances, it is very essential to consider the re-organisation of the States.

It is my request to the Central Government to include the above matter in the next week's list of business.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): I will bring the observations of the hon. Members to the notice of the Business Advisory Committee.

12.36 hrs.

#### DISCUSSION UNDER RULE 193

[English]

#### Rise in Prices of Essential Commodities - Contd.

MR. DEPUTY SPEAKER: We will now take up the discussion under Rule 193 on the rise in prices of essential commodities. Shri Chavan please.